

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 225
(IB)-781(ND)2020
IA-1322/2023

IN THE MATTER OF:

Deepika Surana

... **Applicant/Petitioner**

Versus

V.K Aggarwal & Company Pvt Ltd and Anr

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 05.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Nikhil Verma

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 06.03.2024.

Sd/-
(COURT OFFICER)